

Dairy Goat Industry Seminar

1687. Shri Shree Narayan Das:
Shrimati Jayaben Shah:

Will the Minister of **Food, Agriculture, Community Development and Cooperation** be pleased to state:

(a) whether Government have taken any interest in the First Dairy Goat Industry Seminar held in New Delhi recently;

(b) whether decisions arrived at, recommendations/suggestions made, have been considered by Government; and

(c) if so, with what result?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) Yes. Shri S. D. Misra, Deputy Minister, Ministry of Food, Agriculture, Community Development and Cooperation, inaugurated the First Dairy Goat Industry Seminar held recently in New Delhi and the Technical Officers of the Ministry of Food, Agriculture, Community Development and Cooperation concerned with Animal Husbandry also attended the same on invitation.

(b) No recommendations suggestions have been received by the Ministry so far from the Indian Milk Goat Association.

(c) Does not arise.

Cochin Port

1688. Shri Vasudevan Nair:
Shri Dighe:
Shri Vishwa Nath Pandey:

Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether Government have prepared any schemes for the development of Cochin Port during the Fourth Plan;

(b) if so, the main details thereof; and

(c) the estimated cost thereof?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). Details of the Fourth Five Year Plan programme for the Cochin Port are at present under discussion with the Planning Commission.

Training of Pilots

1689. Shri Kolla Venkaiah: Will the Minister of **Transport, Aviation, Shipping and Tourism** be pleased to state:

(a) whether any decision has been taken by Government regarding the establishment of a training centre for pilots as a joint venture of the two Air Corporations;

(b) if so, the decision taken in the matter; and

(c) if not, the reasons for delay?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (c). No Sir. The matter is still under consideration in consultation with the two Air Corporations.

Commonwealth Law Ministers' Conference

1690. Shri Sidheshwar Prasad:
Shri Rishang Keishing:
Shri Raghunath Singh:
Shri Indrajit Gupta:
Shri Hari Vishnu Kamath:
Shri Alvares:

Will the Minister of **Law** be pleased to refer to the reply given to Unstarred Question No. 5109 on the 10th May, 1966 and state the action taken in India and other commonwealth countries to enact legislation relating to the extradition of fugitive offenders in conformity with the provisions agreed to in the Conference and the setting up of a Legal Section in the Commonwealth Secretariat?

The Minister of state in the Ministry of Law (Shri C. R. Pattabhi Raman): Our Extradition Act, 1962 requires